

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 1855
ANSWERED ON 09/03/2026

PENDING PAYMENTS, PROJECT DELAYS, AND FUND UTILISATION
UNDER JJM IN KERALA

1855. SMT. JEBI MATHER HISHAM:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has taken note that arrears under the Jal Jeevan Mission (JJM) remain unpaid to contractors in the State of Kerala, if so, the details thereof;
- (b) whether delayed payments have resulted in the stoppage of JJM works in the State, if so, the district-wise status of stalled projects;
- (c) the original completion target for JJM in the State of Kerala, whether the targets have been achieved, if not, the reasons and the revised deadline; and
- (d) details of the Central and State fund allocations, releases and utilisation under JJM in the State during the last five financial years, year-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI V. SOMANNA)

(a) to (c) Since August 2019, Government of India is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, in partnership with States/ UTs including Kerala, to make provision of tap water connection in every rural household of the country.

Drinking Water being a state subject, the responsibility of planning, approval, implementation, operation, and maintenance of drinking water supply schemes, including those under the JJM, lies with State/UT Governments. The Government of India supports the States by providing technical and financial assistance. Numerous projects are implemented concurrently at various levels across the States for achieving the envisaged objectives. As such, project-wise details of individual projects/ schemes for rural water supply projects, *inter alia*, including details of arrears pending for contractors, are maintained at the level of State Government.

The original timeline for implementation of JJM was upto March 2024. During the mission period, the state government of Kerala has increased the coverage of tap water connections

from 23.51% to 54.88%. However, the state government of Kerala has informed that the pace of implementation of JJM works has slowed down due to paucity of funds. There are also other factors reported by state which has caused delay in JJM implementation such as the outbreak of the COVID-19 pandemic, delays in obtaining hindrance-free land, issues related to permissions for road cutting and seasonal bans, delays in obtaining clearances from other agencies, and disruptions caused by floods and heavy rainfall.

To complete the ongoing works, Hon'ble Finance Minister during her budget speech 2025-26 announced extension of JJM until 2028.

(d) The year-wise details of central fund allocated, fund drawn and fund utilization reported by the State of Kerala, under JJM during the last five financial years, is as under:

(Amount in Rs. Crore)

Financial Year	Central					Expenditure under State share
	Opening Balance	Fund allocated	Fund Drawn	Available Fund	Reported utilization	
2020-21	41.18	404.24	303.18	344.36	304.29	311.25
2021-22	40.07	1,804.59	1,353.44	1,393.51	957.44	1,059.57
2022-23	436.08	2,206.54	2,206.54	2,642.62	1,741.93	1,741.68
2023-24	900.69	1,342.36	671.18	1,571.87	1,465.41	1,448.53
2024-25	106.45	1,949.36	974.68	1,081.13	1,081.13	1,403.70

Source: JJM-IMIS
